

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5363
TO BE ANSWERED ON 06.04.2017

SETTING UP OF WIND POWER PROJECTS

5363. SHRI R. GOPALAKRISHNAN:

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether the Ministry has sanctioned a scheme for setting up of 1000 MW wind power projects connected to transmission network of Central Transmission Utility (CTU);
- (b) if so, the details thereof; and
- (c) the present status of the scheme along with the places/States which have been identified for setting up of the wind power projects?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND
MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) to (c): Yes Madam. Ministry of New & Renewable Energy (MNRE) has sanctioned a Scheme for setting up of 1000 MW Inter State Transmission System connected Wind Power Projects on 14 June 2016. This Scheme is being implemented by Solar Energy Corporation of India (SECI) and it provides for selection of wind projects through open and transparent competitive bidding process, followed by e-reverse auction. Projects can be installed at any wind potential sites of States. Bidders can avail fiscal and financial incentives already available to wind power projects and no additional Central Financial Assistance is proposed under the Scheme.

PTC India has been selected as trading company under the Scheme to sign Power Purchase Agreement (PPA) with selected bidder and back-to-back Power Sale Agreement (PSA) with buying entities at a pooled price of the total bids selected. The duration of PPA and PSA will be 25 years from commercial operation date of the project.

SECI conducted e-reverse auction of the shortlisted bids on 23 February 2017 and the bids were concluded at a price of Rs. 3.46 per unit of wind power for Gujarat and Tamil Nadu locations.
